CONSULTATION WITH STATE GOVERN-MENTS ON ISSUE OF ORDINANCES

- 192. SHRI M. K. MOHTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the attention of Government has been drawn to the statement given by the Deputy Chief Minister of Madhya Pradesh in an exclusive interview with the UNI appearing in the 'Indian Express' dated 30th September, 1968 stating that the Centre should consult the State Governments before promulgating any Ordinance which the State Governments are expected to enforce.
- (b) if so, whether any other Governments have expressed similar views;
- (c) the answer to part (b) above be in the affirmative the names of the State Governments who hold similar views; and
- (d) the reaction of the Central Government in this regard?

THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government have seen the Press report regarding the statement given by the Deputy Chief Minister of Madhya Pradesh.

- (b) and (c) The Kerala Government had suggested that the States have been consulted before issuing the Essential Services Maintenance Ordinance, 1968.
- (d) Consultations with State Governments prior to the issue of an Ordinance concerning matters relating to Central Government employees was not considered necessary.

FORMATION OF NEW MAOISTS PARTY

- 193. SHRI M. K. MOHTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a new Indian Maoists Party has been formed in Madras and that it has launched a 'Red Flag Movement';
- (b) whether the attention of Government has been drawn to the statement made by the Vice President of the Party at a Press Conference held in Madras. as reported in "Patriot" dated the 27th September, 1968, high-lighting the aims and objects of the party; and
- (c) if so, the reaction of Government in regard thereto?

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THE MINISTER OF STATE IN MINISTRY OF HOME AF-VIDYA (SHRI CHARAN SHUKLA): (a) According to information furnished by the Madras Government a 'Red Flag Movement' organised by one Shri Nanjii Selvan is propagating violent revolution as advocated by Mao Tse Tung.

- (b) Yes, Sir.
- (c) A close watch is being kept on the activities of the Red Flag Movement. Appropriate action under law will be taken as and when necessary.

REVOCATION OF ORDINANCE

- 194. SHRI M. K. MOHTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that in a letter to the Home Minister, the Chief Minister of Kerala has asked Government to revoke the Ordinance which was promulgated by Government in connection with the Government employees strike as well as to withdraw police and judicial proceedings against the employees who went on strike on the 19th September. 1968:
- (b) if so, whether any other State Governments have made similar suggestions to Government;
- (c) if the answer to part (b) above be in the affirmative, the names of the State Governments which have made similar suggestions to the Central Government; and
- (d) the reaction of the Central Government in this regard?

MINISTER DEPUTY IN MINISTRY OF HOME THE AF-FAIRS (SHRI K. S. RAMASWAMY): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.
- (d) There is no proposal under consideration of Government to revoke the Ordinance.

News services in the Ministry of TOURISM AND CIVIL AVIATION

- 195. SHRI M. PURKAYASTHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether his Ministry or any Department and Undertaking attached to it are subscribing to various news and feature services;

- (b) if so, whether a detailed statement of expenditure incurred thereon during the last five years, with break up on different news organisations will be placed on the Table of the Rajya Sabha; and
- (c) whether such expenditure was approved by the Ministries of Finance and Information and Broadcasting?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The Ministry (Main) and the Indian Airlines Corporation are subscribing to the India News and Feature Alliance with effect from 16-3-67 and 16-6-68 respectively.

(b) The expenditure incurred by Ministry on the subscription is as follows:—

From 16·3·67 to 31·3·61 — Rs. 1,041.66 From 1·4·68 to 30·9·68 — Rs. 500.00

The Indian Airlines do not make any payment, but tickets to the value of Rs. 1,000 per year are given to the India News and Feature Alliance in consideration of this service, in conformity with the normal airlines practice.

(c) The expenditure is within the competence of the Ministry and the Indian Airlines.

SMUGGLING OPERATIONS

196. SHRJ M. PURKAYASTHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the international business and smuggling operations of one Mr. N. S. Hoon of West Pakistani origin and who is in possession of a British passport;
- (b) whether the Calcutta Police have challaned him for possession of several passports of more than one country; and
- (c) whether the Security Control Division of Calcutta has examined his source of income which meets his heavy legal and hoteling expenditure within India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) The information is being collected and will be laid on the Table of the House

दिल्ली में तम्बुओं में लगने वाले सरकारी स्कृल

- 197. श्री राजनारायण: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:
- (क) दिल्ली में इस समय कुल कितने सरकारी स्कूल तम्बुओं में लग रहे हैं और इनमें से प्रत्येक कितने-कितने समय से तम्बुओं में लग रहा है; और
- (ख) इन स्कूलों को कब तक अपनी इमारत मिलने की सम्भावना है ?

†[Delhi Government schools in tents

- 197. SHRI RAJNARAIN: Will the Minister of EDUCATION be pleased to state:
- (a) what is the total number of Government schools in Delhi, which are at present housed in tents and since when each one of them has been running in tents; and
- (b) by when these schools are expected to be in a position to have their own buildings?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद): (क) तथा (ख) 55 राजकीय उच्चतर माध्यमिक विद्यालय जिनका व्यौरा संलग्न विवरण में दिया गया है। [देखिए परिणिष्ठ 66, अनुपत्र संख्या 141]

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b) 55 Government Higher Secondary Schools as per details, given in the attached statement. (See Appendix LXVI, Annexure No. 14.)]

आसाम ग्रीर नागालंड के बीच सीमा विवाद

198 ंश्री मान सिंह वर्मा : श्री पीताम्बर दास ! श्री प्रेम मनोहर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि 1

(क) क्या यह सच है कि आसाम और नागालैण्ड के बीच सीमा विवाद के कारण

^{†[]} English translation.